

In the court of Prl. Senior Civil Judge & J.M.F.C.,
Devanahalli, cause list, **dated 07-12-2020**

MORNING SESSIONS			
HEARING / ARGUMENTS			
Case No.			Plaintiff / Defendants Name
1.	O.S.	423/07	- Muniraju V/s. Chokkappa
2.	O.S.	624/06	- Nanjappa V/s. Gangappa
3.	O.S.	625/06	- Nanjappa V/s. Gangappa
4.	O.S.	270/07	- Venkatappa V/s. puravankara Pvt.Ltd.
5.	O.S.	488/07	- Nagarathna V/s. Thippamma
6.	O.S.	1756/06	- Ramaiah V/s. Abdul Khalaq
7.	O.S.	808/16	- Manjunath V/s. Narayanamma
8.	O.S.	1013/19	- Narayana Char V/s. Chandrappa
9.	O.S.	141/17	- Lakshmipathi V/s. Puttamma
10.	O.S.	258/16	- Ramesh Kumar V/s. Ramesh Kumar
11.	O.S.	1526/06	- Gopala Krishna V/s. Nagarathnamma
12.	O.S.	1527/06	- Narayanamma V/s. Subramani
13.	L.A.C.	210/06	- Sudarshan V/s. SLAO
14.	L.A.C.	162/06	- Venkateshaiah V/s. SLAO
15.	L.A.C.	1/20	- Mohan V/s. SLAO
16.	F.D.P.	4/07	- Subbamma V/s. Narayanaswamy
17.	Ex.	23/18	- Kuppaswamy V/s. Jayamma
18.	R.A.	17/20	- Suresh V/s. Ramakrishna
19.	O.S.	106/11	- Krishnappa V/s. Narayana Gowda
20.	O.S.	97/20	- Rama Chandraiah V/s. Shakuntala
AFTERNOON SESSION			
Hearing / Arguments			
21.	L.A.C.	10/12	- Shivanna V/s. SLAO
22.	O.S.	92/14	- K. Babu Raj V/s. K.A. Chandra Raju
23.	O.S.	149/14	- Narayanamma V/s. Akkayamma
24.	O.S.	123/15	- Krishna V/s. Sreenivas
25.	O.S.	158/20	- Fazlunnisa V/s. Mohammed Dastagir
26.	O.S.	295/09	- Chandra Kala V/s. Gowramma
27.	O.S.	1329/06	- Munivenkatappa V/s. Muniyappa
28.	O.S.	551/06	- Mahindra V/s. Narayanappa
29.	O.S.	531/08	- Mahindra V/s. Narayanappa
30.	O.S.	730/07	- Dodda Akkayamma V/s. Rajamma
31.	O.S.	389/08	- Lakshman V/s. Muniyappa
32.	O.S.	412/07	- Gopalappa V/s. Pillamma
33.	O.S.	242/20	- Meenakshi V/s. Krishnamma
34.	O.S.	7/17	- T.K.Krishnamurthy V/s. T.K. Muniyappa
35.	O.S.	520/07	- Mikkilineni Sathanarayana V/s. Govinda Kumar
36.	O.S.	770/16	- Muniyappa V/s. Raju
NEW SUITS - Plaintiffs / defendants			
37.	O.S.	999/20	- Naseem V/s. B. Nagarajappa
38.	O.S.	1002/20	- Anupama V/s. Nagaraj.A
39.	O.S.	1007/20	- Anjula V/s. Sriramappa
40.	M.A.	21/2020	- K.Venkateshwara Rao V/s. Muniyappa


n.o.i

Prl. Senior Civil Judge & J.M.F.C.,
Devanahalli.

Note: All Advocates are requested to strictly follow S.O.P. issued by
Hon'ble Hon'ble High Court of Karnataka.

In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI.
Cause List - Dated 07-12-2020.

MORNING SESSION			AFTERNOON SESSION		
Case No.			HEARING		
Case No.			Case No.		
1.	O.S.	794/06	21.	O.S.	1009/06
2.	O.S.	71/07	22.	O.S.	5/14
3.	O.S.	472/18	23.	O.S.	255/14
4.	O.S.	362/16	24.	O.S.	309/16
5.	O.S.	886/19	25.	O.S.	286/16
6.	O.S.	44/13	26.	O.S.	93/07
7.	O.S.	83/18	27.	O.S.	40/18
8.	O.S.	893/19	28.	O.S.	670/13
9.	O.S.	724/19	29.	O.S.	192/12
10.	L.A.C.	220/06 C/W	30.	O.S.	107/06 C/w
11.	L.A.C.	223/06	31.	O.S.	1497/06
12.	L.A.C.	221/06	32.	O.S.	1023/08
13.	O.S.	353/09	33.	O.S.	439/16
14.	O.S.	863/14	34.	O.S.	616/15
15.	O.S.	2214/06	35.	O.S.	793/06
16.	O.S.	2360/06	36.	O.S.	107/15
17.	O.S.	163/12	37.	O.S.	486/18
18.	O.S.	307/11	38.	O.S.	728/13
19.	O.S.	222/12	39.	Ex.	29/17
20.	O.S.	1338/06	40.	O.S.	1003/20


I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow S.O.P.
issued by Hon'ble High Court of Karnataka, Bengaluru.

**IN THE COURT OF II ADDITIONAL SENIOR CIVIL JUDGE & JMFC., DEVANAHALLI
CAUSE LIST, DATED 07-12-2020**

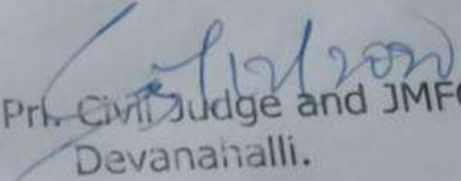
MORNING SESSION		
EVIDENCE		
Case No.	Plaintiff / Defendants Name	
1	O.S. 199/2008	N.Ramalah V/s Muniyamma
2	O.S. 614/2009	C.N.Thirlok Chakravarthy V/s S.Chinnanaraswamy
3	O.S. 342/2008	Beeramma V/s Beerappa
4	O.S. 486/2010	Parvathamma V/s Rathnamma
5	O.S. 678/2009	Doddavenkatamma V/s Ananthappa
HEARING/ARGUMENTS		
6	O.S. 971/2020	Muniyappa V/s Narayanaswamy
7	O.S. 287/2013	Peddakka V/s C. Jitendranag Reddy
8	O.S. 449/2019	Munirathnamma Vs Nanjamma
9	O.S. 1669/2006	Sunandamma V/s Krishnappa
10	O.S. 1659/2006	G. Chandraprakash V/s Bhagyamma
11	O.S. 214/2013	Venkatesha V/s Andalu
12	O.S. 90/2017	Narayanaswamy V/s Prashanth
13	O.S. 290/2020	Mahendra V/s Lakshmappa
14	O.S. 566/2011	Narayanappa V/s Achappa
15	FDP 6/2020	Munikrishnappa V/s Anjinappa
16	O.S. 276/2020	Gowamma V/s N.Mahesh
17	O.S. 329/2012	SONNAPPA P.S. V/s S. BHAGYAMMA
18	O.S. 137/2010	MUNIYAPPA V/s MANGALAGOWRAMMA
19	O.S. 71/2010	SAROJAMMA V/s AKKAYAMMA
20	O.S. 125/2016	Thimmakka Vs Munivenkatappa
AFTERNOON SESSION-EVIDENCE		
21	O.S. 1040/2007	Prakash V/s Jayamma
22	O.S. 59/2010	Akkayamma V/s Munithayamma
23	O.S. 622/2009	Ashwathamma V/s Muniyappa
24	O.S. 682/2009	Anitha P. Ranka V/s Buddappa
25	O.S. 185/2017	Mamatha V/s S.C.Ramaswamappa
HEARING/ARGUMENTS		
26	O.S. 1618/2006	Kempamma V/s Ammayamma
27	O.S. 91/2017	Doddalagumatah V/s Muniraju
28	O.S. 741/2015	Narasimha Murthy.C V/s N.Akkamahadevi
29	O.S. 857/2020	S.H. Gopala Gowda V/s Nagarajappa
30	O.S. 187/2017	Rathnamma V/s Munivenkatamma
31	O.S. 623/2014	Subbalakshamma V/s Saraswathamma
32	O.S. 345/2020	Lakshmatah alias Lakshmappa V/s Muniyamma
33	O.S. 410/2020	Muniyamma V/s Lakshmappa
34	FDP 17/2015	Sowmya V/s Rangappa
35	O.S. 295/2017	Bhagyamma V/s Venkatafakshamma
36	EX. 23/2017	R.Jayanthi V/s Y.Gopal
37	O.S. 995/2020	H.N.Satisha V/s H.V.Narayanaswamy
38	O.S. 40/2008	V.Paryathamma V/s V.Veerabhadrappa
39	O.S. 1205/2006	Nagarathnamma V/s Channamma
40	O.S. 492/2010	Vijayamma V/s B.K. Subramanyam

**II Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.**

NOTE: All advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the Court of Pri. Civil Judge and JMFC, Devanahalli Cause List
Dated 07-12-2020**

MORNING SESSSION CIVIL AND CRIMINAL CASES	AFTERNOON SESSION CIVIL AND CRIMINAL CASES
<u>ARGUMENTS</u> 1. O.S.369/1997 2. O.S.589/2007 3. O.S.651/2007 4. O.S.713/2008 5. O.S.471/2010 6. O.S.471/2012 7. O.S.725/2012	<u>HEARING</u> 1. O.S.461/2011 2. FDP 3/2012 3. O.S.213/2012 4. O.S.741/2012 5. O.S.469/2016 6. O.S.365/2020 7. O.S.465/2020 8. O.S.963/2013 9. O.S.485/2020 10. PCR /20 Manjunath.R 11. PCR /20 Manjunath.R 12. PCR /20 Devaraja.C
<u>HEARING</u> 8. O.S.119/2020 9. O.S.223/2020 10.C.C.3657/2020 11.C.C.3488/2020 12.O.S.255/2020 13.O.S.495/2020	<u>SUMMONS</u> 13.O.S.479/2020 14.O.S.715/2015
<u>COMMITTAL</u> 14.C.C.6724/2020	<u>NEW SUIT</u> 15.O.S.523/2020 R.Muniraju 16.O.S.525/2020 C.Usha
<u>EVIDENCE</u> 15. O.S.811/2008 16. O.S.449/2008 17. O.S.253/2016 18. CMIS 225/2020 19. PCR 267/2020 20. PCR 250/2020	<u>ORDERS</u> 17. EX 17/2004 18. O.S.141/1990 19. CMIS 92/2020 20. CMIS 151/2020


Pri. Civil Judge and JMFC,
Devanahalli.

**NOTE: All the advocates are requested to strictly follow SOP
dated 05-10-2020 issued by the Hon'ble High Court of Karnataka.**

In the Court of Addl. Civil Judge and JMFC, Devanahalli
Cause List Dated 07-12-2020

AFTERNOON SESSION
CIVIL AND CRIMINAL CASES

HEARING/ARGUMENTS

1. O.S.364/2020
2. O.S.410/2020
3. O.S.304/2018
4. O.S.296/2020
5. PCR..../2020 (Sathish)
6. PCR..../2020 (Prakash)
7. C.Mis...../2020 (Nagamma)
8. C.Mis.440/2017
9. O.S.534/2019
10. O.S.488/2020
11. C.C.5655/2020

EVIDENCE

12. C.Mis.249/2020
13. C.Mis.227/2020
14. C.Mis.228/2020
15. PCR.274/2020
16. PCR.306/2020

ORDERS

17. C.Mis.171/2020

JUDGEMENT

- 18.O.S.624/2012
- 19.O.S.638/2013

NEW SUITS

20. O.S.524/2020 (Chinnanarayanaswamy)

NOTE: All the advocates are requested to strictly follow SOP dated 17-11-2020 issued by the Hon'ble High Court of Karnataka.

Yogeshwari
5/12/2020
Addl. Civil Judge and JMFC,
Devanahalli